

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 14.11.2019 (THURSDAY)**

**COURT OF CHAIRPERSON**

**10: 30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 410 of 2018	Oswal Greentech Ltd. Vs. Pankaj Oswal & Ors. <b>With</b>	Amish Tandon	Mayank Mishra-R1
<b>2.</b>	Comp. App. (AT) No. 411 of 2018	Aruna Oswal Vs. Pankaj Oswal & Ors. <b>With</b>	Milan Singh Negi	Mayank Mishra-R1
<b>3.</b>	Comp. App. (AT) No. 412 of 2018	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	Raghav Sabharwal-R1

**10: 40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 3484 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
<b>2.</b>	I.A. No. 3385 of 2019 in Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	Mohd. Azeem-R1
<b>3.</b>	Comp. App. (AT) (Ins) No. 407 of 2019	C. Shivakumar Reddy Vs. Dena Bank & Anr.	Goutham Shivshankar	Divyanshu Sahay-R1 Shradha Narayan-R2
<b>4.</b>	Comp. App. (AT) (Ins) No. 479 of 2019	Yogesh Baliram Vargantwar. Vs. Vighnaharta Health Visionaries Pvt Ltd.	Pradeep K. Mittal	Rahul Totala
<b>5.</b>	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI
<b>6.</b>	Comp. App. (AT) (Ins) No. 1029 of 2019	Victory Apartments Pvt Ltd. Vs. Diamond Traexim Pvt Ltd. & Anr.	Ashutosh Gupta	

7.	Comp. App. (AT) (Ins) No. 1036 of 2019	Taruchaya Colonizers LLP Vs. Khandelwal Buildcon Pvt. Ltd.	Archana Pathak Dave	Ankit Sareen
8.	Comp. App. (AT) (Ins) No. 1134 of 2019	Bhawani Shankar Sharma, Chairman of Supreme Infrastructure India Ltd. Vs. Vikas Shuttering Store Pvt. Ltd. & Anr.	Saakar Sardana	Mrinali Prasad

**For Admission (Fresh Cases)**

9.	Comp. App. (AT) (Ins) No. 1234 of 2019	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Fort Gloster Industries Ltd & Ors.	Kunal Chatterji	
10.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	
11.	Comp. App. (AT) (Ins) No. 1236 of 2019	Shri Jayaprakash Narayan Rao N.R Vs. Metrocorp Infrastructure Ltd.	Mithun Shashank	
12.	Comp. App. (AT) (Ins) No. 1237 of 2019	Kanchanben Rasik Bavariya. Vs. VE Commercial Vehicles Ltd & Anr.	Z.A. Siddiqui	
13.	Comp. App. (AT) (Ins) No. 1238 of 2019	Jayprakash Vyas. Vs. Prabhat Steel Traders Pvt Ltd & Anr.	Prachi Johri	
14.	Comp. App. (AT) (Ins) No. 1239 of 2019	Kartik Kalevar & Ors. Vs. Metrocorp Infrastructure Ltd.	Mithun Shashank	
15.	Comp. App. (AT) (Ins) No. 1240 of 2019	Trevor Bull Vs. Jatin Madam Interim Resolution Professional & Ors.	Gyanendra Kumar	
16.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Batra Plywood Industries Pvt Ltd.	Ashim Aggarwal	
17.	Comp. App. (AT) (Ins) No. 1242 of 2019	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors.	Varsha Banerjee	
18.	Comp. App. (AT) (Ins) No. 1243 of 2019	Adaab Hotels Ltd. Vs. Shri Hukum Singh & Anr.	Sanjay Mann	
19.	Comp. App. (AT) (Ins) No. 1244 of 2019	Shalini Singhal & Ors. Vs. Rahul Singh & Ors.	Suruchi Aggarwal	
20.	Comp. App. (AT) (Ins) No. 1245- 1247 of 2019	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	

21.	Comp. App. (AT) No. 324 of 2019	Synthite Industries Pvt Ltd. Vs. 3A Capital Services Ltd & Ors.	Goutham Shivshankar	
22.	Competition App. (AT) No. 79 of 2019	Central Organisation for Railway Electrification Vs. PPS International	Ashok Singh	

**For Admission (After Notice)**

23.	Comp. App. (AT) (Ins) No. 1011 of 2019	Reliance Asset Reconstruction Company Ltd. Vs. Hotel Poonja International Pvt Ltd.	Akhilesh	
24.	Comp. App. (AT) (Ins) No. 1014 of 2019	Steel India. Vs. Theme Developers Pvt Ltd.	Harish N. Gokhale.	
25.	Comp. App. (AT) (Ins) No. 1022 of 2019	Qutab Realcon Pvt Ltd. Vs. Ramria Associates Pvt Ltd.	Anurag Bhatt	
26.	Comp. App. (AT) No.100 of 2019	Mangala Investments Ltd & Ors. Vs. Canara Land Investments Ltd & Ors.	Harshit Agarwal	Aravindh S
27.	Comp. App. (AT) No. 125 of 2019	State Bank of India. Vs. United Breweries (Holdings) Ltd & Ors.	Chitranshul A. Sinha	Amish Tandon-R1 A. Raghunath- R3&4
28.	Competition App. (AT) No. 42 of 2019	Indian National Shipowners Association. Vs. Competition Commission of India & Anr.	Unnati Agarwal	

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**By Order**

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**Registrar**